

Name of the Corporate Debtor: ShreeSatya Sponge and Power Pvt Ltd; Date of commencement of CIRP: 23-09-2026 (Order receipt Date: 23-09-2026); List of creditors as on: 14.10.2026														
Operational creditors (Government Dues)														
Sl. No.	Name of Creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be due	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant	Whether related party	% of voting share					
1	Employees' Provident Fund Organisation (RO Durgapur / Zonal Office Kolkata) – Est. ID WB/DGP/41677	07-10-26	1,691,599	466,106	Government dues – PF contributions, interest u/s 7Q and damages u/s 14B (read with ss. 127 & 128, CoSS 2020)	No	No	No	-	No	No	4,957	1,220,536	Claim by letter of RPFC-I, Zonal Office, Kolkata (not in Form B). Admitted: contribution shortfall as per establishment ledger (wage months 08/2011 & 04/2016) Rs. 1,74,507; 7Q interest thereon to ICD Rs. 2,68,982; 7Q system-calculated on delayed remittances Rs. 22,617. Under verification: 14B damages (Rs. 1,74,657 + Rs. 41,736 + Rs. 6,450 – tentative, no order u/s 14B produced); contribution dues for 06/2026–08/2026 Rs. 9,85,065 (EO report dated 06.10.2026 not enclosed); 7Q on EO dues up to ICD Rs. 12,628 (estimated). Rejected: 7Q computed beyond ICD up to 06.10.2026 (Rs. 747 on shortfall; Rs. 4,210 on EO dues, estimated).
	Total		1,691,599	466,106								4,957	1,220,536	